

200 MW units which was 36.9 per cent in 1980-81 has increased to 40-45 per cent during April to October, 1981.

Task forces have also been set up to assist some of the State Electricity Boards in preparing plant betterment programmes and to carry out works on rectification of deficiencies. A Roving team consisting of operation specialists from CEA also monitors the operation practices and renders advice to the various State Electricity Boards. The work of this team is also of continuous nature. A task force is also being constituted for improving the performance of 100/110/120 MW units on the pattern of task force constituted for 200 MW units. No separate task force has been constituted to assist the Andhra Pradesh Electricity Board whereas Andhra Pradesh SEB will also be assisted by the above task forces depending upon their requirement and size of the unit.

Plan to Energise more Tubewells

5086. SHRI G. NARSIMHA
REDDY:

SHRI K. P. SINGH DEO:

Will the Minister of ENERGY be pleased to state:

(a) whether the Central Government have drawn up a plan for covering more tube wells with power during the next 3 years;

(b) if so, what would be the additional number of wells that will be covered in Andhra Pradesh and Orissa during this period;

(c) whether any plan has been formulated to ensure that agriculturists get equal share of power as is supplied to the industry; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) During the Sixth Plan (1980-85) it is proposed to electrify 25 lakh pumpsets. Part of this facility will be used to energise tube-wells also. The programme will be executed by the respective State Governments/State Electricity Boards.

(b) Details of energisation programmes for 1980-81 to 1981-82 in the two States.

State	Total number of irrigation pumpsets/energised as on 31-3-1980	Target for Sixth Plan 1980-85	Actual number of pumpset energised during 1980-81	Progress during 1981-82	
				Target	Physical achievement upto the end of Aug., 1981
Andhra Pradesh	4,05,127	2,80,000	41,366	49,000	16,720
Orissa	12,958	90,032	3,236	11,010	590

(c) and (d). The Government of India has been according high priority to the supply of power to the agriculturists. In the guidelines issued by the Central Government to the State Governments for power supply to various sectors in the event of

power shortage, agriculture pumping has been included in the group of essential category of consumers. To meet the demands of the agriculturists, all the State Governments/State Electricity Boards have been advised by the Ministry of Energy/Central

Electricity Authority to give assured power supply to the extent of 6 to 8 hours at least for rural areas/agricultural operations. Rural Electrification Corporation has been sending its teams regularly to monitor the actual supply of power to the agriculturists.

Increase in Transmission Power of AIR Bhopal

5087. SHRI PRATAP BHANU SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are considering to increase the transmission power of AIR, Bhopal Station;

(b) if so, the details thereof; and

(c) by what time this new transmitter would start functioning?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Yes, Sir.

(b) and (c). A scheme has been included in the 6th Plan to reutilise one of the surplus transmitters for upgrading the power of the transmitter over and above the present level of 1 KW MW at Bhopal. This is expected to be completed during the 6th Plan period.

कोटा तापीय बिजली घर के लिए घटिया स्तर के टैंकों का निर्माण

5088. श्री चतुर्भुज : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या तापीय बिजली घर, कोटा (रजस्थान) के लिए बनाए गए चार टैंकों में से दो टैंकों को एक एकप्लोसिव आर्थोरिटी ने अस्वीकृत कर दिया है क्योंकि वे सुरक्षा उपबन्धों के अनुसार आवश्यकता पूर्ति नहीं करते;

(ख) यदि हां, तो ऐसे घटिया स्तर के टैंक बनाने पर कितनी धनराशि का

नुक्सान उठाना पड़ा और इसके निर्माण का ठेका किस कम्पनी को दिया गया था ;

(ग) क्या इस नुकसान के लिए उत्तरदाई अधिकारियों के विरुद्ध कोई कार्यवाही करने का विचार है; और

(घ) यदि हां, तो इस सम्बन्ध में पूर्ण ब्यौरा क्या है ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री विक्रम महाजन) : (क) से (घ) राजस्थान राज्य बिजली बोर्ड ने सूचित किया है कि पेट्रोलियम उत्पादों के भंडारण के लिए लाइसेंस तीन टैंकों को दिए गए हैं। चौथे टैंक को लाइसेंस देने से सम्बन्धित मामले को भी सम्बन्धित प्राधिकारियों के साथ उठाया गया है।

Setting up of Fertilizer Plants in Andhra Pradesh

5089. SHRI G. S. REDDI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government intend to set up a fertiliser factory in Andhra Pradesh making use of the slag from the Vizag Steel Plant; and

(b) if not, whether there is any move for more fertilizer plant in the State using petroleum or coal feedstocks?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b). No, Sir.

Small Scale Sector's Demand of Soda Ash

5090. SHRI INDRAJIT GUPTA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the estimate of demand of soda ash of small scale sector with